

ITEM NO.26

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 4769-4770/2024

STATE OF U.P.

Appellant(s)

VERSUS

BUDDHA

Respondent(s)

IA No. 58808/2023 - EXEMPTION FROM FILING O.T.

Date : 25-02-2025 This matter was called on for hearing today.

For Appellant(s) :

Mr. Shaurya Sahay, AOR
Mr. Aditya Kumar, Adv.
Ms. Ruchil Raj, Adv.

For Respondent(s) : Ms. Sushma Manchanda, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole Respondent is duly represented.

Photocopies of original records of High Court as well
as Trial Court have not been received yet. Let a reminder
be issued.

List again on 16.04.2025.

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SUJATA SINGH
Registrar